

**GOVERNMENT OF INDIA
YOUTH AFFAIRS AND SPORTS
LOK SABHA**

UNSTARRED QUESTION NO:3361
ANSWERED ON:30.11.2010
SCHEME FOR DEVELOPMENT OF YOUTH
Patel Shri Devji;Patel Shri R.K. Singh

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) the names of schemes being implemented by the Government for the benefit of youth of the country;
- (b) whether there is lack of awareness about the programmes/schemes being implemented by the Government in this regard;
- (c) if so, the reasons therefor;
- (d) the steps taken/proposed to be taken by the Government to give wide publicity to such programmes/schemes;
- (e) whether there is a general dislike for the youth hostels due to mismanagement therein;and
- (f) if so, the details thereof and the corrective measures being taken by the Government in this regard?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF YOUTH AFFAIRS & SPORTS (SHRI PRATIK PRAKASHBAPU PATIL)

(a) The names of the schemes being implemented by the Ministry of Youth Affairs and Sports for the benefit of youth are:-

(i) National Service Scheme (NSS) - which caters to the student youth in schools and colleges.

(ii) Nehru Yuva Kendra Sangathan (NYKS) - which undertakes welfare activities through Youth Clubs/Mahila Mandals at grass-root level.

(iii) Scheme for Development and Empowerment of Adolescents, Promotion of Adventure among youth, Promotion of National Integration.

(iv) Youth Hostel Scheme for promotion of youth travel.

(v) Panchayat Yuva Krida Aur Khel Abhiyan (PYKKA)

(b) & (c): No, Sir, does not arise.

(d) However, wide publicity to such programmes/schemes is given through Youth Clubs/Mahila Mandals, State Advisory Committees, State Liaison Officers, Programme Coordinators at College/University level and District Youth Coordinators. Advocacy campaigns to generate awareness among youth for promoting programmes/activities are also carried out under various schemes. PYKKA is mainly implemented through Panchayats and Schools.

(e) & (f): No, Sir. However, the Ministry has introduced several reforms in the management of the hostels to further improve the quality of services, such as enhancement of furnishing norms for new hostel, introduction of working capital for new hostel and revision of service conditions of hostel managers including enhancement of their remunerations